

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

10. I.A. 2584/2022

I.A. 1717/2022

M.A. 1181/2019

IN

C.P.(IB)-405(MB)/2018

CORAM: SHRI. H.V. SUBBA RAO, MEMBER (J)

MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.05.2023**

NAME OF THE PARTIES: SREI Infrastructure Finance Ltd

V/s.

Sterling Sez And Infrastructure Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time matter could not be heard. List this matter on

27.06.2023.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
H.V. SUBBA RAO
Member (Judicial)